

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1121

ANSWERED ON:21.07.2017

Ceasefire Violations by Pakistan

Adsul Shri Anandrao ;Birla Shri Om;Dwivedi Shri Harish;Gavit Dr. Heena Vijaykumar;Gopalakrishnan Shri R.;Jayavardhan Dr. Jayakumar;Khaire Shri Chandrakant Bhaurao;Kumar Shri Ashwini;Mahadik Shri Dhananjay Bhimrao;Misra Shri Ajay (Teni);Mohan Shri P. C.;Patil Shri Shivaji Adhalrao;Patil Shri Vijaysinh Mohite;Rajbhar Shri Hari Narayan;Rao Shri Rayapati Sambasiva;Shrirang Shri Chandu Barne;Sule Smt. Supriya Sadanand;Sundaram Shri P.R.;Swami Maharaj Dr. Sakshi;Udasi Shri Shivkumar Chanabasappa;Vichare Shri Rajan Baburao ;Yadav Shri Dharmendra

Will the Minister of DEFENCE be pleased to state:

(a) whether the incidents of ceasefire violations and firing by troops from Pakistan have increased on Line of Control and along the International border during the last three years and the current year;

(b) if so, the details thereof and the total number of defence personnel / civilian killed/ injured in such incidents during the said period indicating the financial assistance / compensation provided to injured and the next kin of deceased along with the preventive steps taken by the Government in this regard;

(c) whether armed intrusion across the Line of Control (LoC) and terrorist attacks on soldiers in Jammu and Kashmir has increased recently and if so, the details thereof;

(d) the number of infiltration attempts prevented by army along the LoC so far this year and the number of intruders / terrorists killed by the Armed Forces along with the total number of soldiers lost their lives fighting such intruders / terrorists in Jammu and Kashmir during the last three years and the current year; and

(e) whether the Government has decided to deploy its first women combatants for operations in regions such as Kashmir and if so, the details and objectives thereof along with the time by which they are likely to be deployed?

Answer

MINISTER OF STATE (DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

????? ?????? ?????? (?? . ?????? ??????)

(a) & (b): Details of ceasefire violations during the last three years and the current year are as under:-

Number of ceasefire violations

Year Along the line of Control in the State of Jammu & Kashmir (J&K) under operational control of Army
Along the international border in the State of J&K under operational control of BSF

2014 153 430

2015 152 253

2016 228 221

2017 228

(till 11th July) 23

(till 30th June)

Details of casualties suffered by security personnel/civilians in ceasefire violations during the last three years and the current year as under:-

Period Army personnel* BSF personnel# Civilians#

Fatal Injured Fatal Injured Fatal Injured

2014 01 11 02 17 14 101

2015 06 17 04 09 16 71

2016 08 74 05 25 13 83

2017 04 21 01 03 03 14

* Upto 11th July, 2017

upto 30th June, 2017

Details of ex gratia lump sum compensation being paid to the Next of Kin (NoK) of Defence personnel are as under:-

S. No. Details w.e.f.

01/01/2006

w.e.f. 01/01/2016

1. Death in the course of duties attributable to acts of violence by terrorists, etc. Rs.10 lakh Rs.25 lakh

2. Death occurring during enemy action in war or border skirmishes or in action against militants, terrorists, etc. Rs.15 lakh Rs.35 lakh
3. Army Group Insurance Fund Upto 30/09/16 w.e.f. 01/10/16
Officers Rs. 60 lakh Rs.75 lakh
JCOs/Other Ranks Rs.30 lakh Rs.37.5 lakh

In addition, other benefits such as liberalised family pension, death-cum-retirement-gratuity, etc. are granted as per extant rules. The ex-gratia /compensation is paid to civilians/Security Forces personnel killed as per extant guidelines of Central Armed Police Forces/State Government.

The preventive steps taken by the Government are as under:-

(i) All the forward posts are adequately strengthened to withstand enemy fire. Besides there are well-established Standard Operating procedures (SOPs) to safeguard against enemy fire to minimize own casualties.

(ii) Appropriate retaliation to the ceasefire violations, as required, is carried out by Indian Army. In addition, all violations of ceasefire are taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations of the two countries.

(c) There have been no armed intrusions by the enemy across the Line of Control in the State of Jammu & Kashmir in recent past. The details of terrorist-initiated incidents against the Army are as under:-

Year Number of incidents Army Fatal casualties

2015 04 -
2016 09 31
2017
(till 11th July) 14 09

(d) The details of infiltration bids eliminated (IBE) along the Line of Control and casualties therein are as under:-
Year Number of IBE Terrorist killed Army personnel martyred

2014 23 39 09
2015 18 30 08
2016 27 37 09
2017
(till 11th July) 16 36 03

(e) No, Madam. In the Army, women officers are being employed in all establishments except combat situations.
